

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-1368(PB)/2019

IN THE MATTER OF:

| | |
|-----------------------------------|---------------------------|
| Vikas Tomar | Applicant/petitioner |
| v. | |
| Rajesh Projects (India) Pvt. Ltd. | Respondent |

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

| | |
|------------------------|---------------------------------|
| For the petitioner: | Mr. Ateendra Saumya Singh, Adv. |
| For the Respondent(s): | - |

ORDER

For order see, CP. No. (IB)-710(PB)/2019.

20.08.2019
Ritu Sharma